

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण
EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ
KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 777

Date: 15th Dec, 2023
18

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

| Sl. No | Date of Letter | Subject Matter | Name & Address of the Complainant |
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| 1 | 15.10.2023, 09.10.2023 (by post) | Request for Investigation into Environment Impact Assessment (EIA) Violation by NHPC in various projects including the Tees Low Dam-III & IV in the Tessa River in West Bengal and requested for appropriate action against NHPC. | Sh. Ajoy Lucas Edwards, Sabhasad, 10, Darjeeling Sadar-III Gorkhaland Territorial Administration, Darjeeling, WB |
| 2 | 18.10.2023 (by E-mail) | Recklessly cutting (not trimming) thick branches of trees by NKDA. The trees are situated in the premises of 198 Street of the CE Block, Newtown, Kolkata. It is also alleged that this act of indiscriminate chopping of the tree branches is wide spread all are in Newtown. | Sh. Sanjay Kumar Biswas, Secretary, Kanakachal Cooperative Housing Society Ltd, 198, Street of the CE Block, Newtown and other 9 Residents. |
| 3 | 01.11.2023 (by post) | Issue relating to Solid Waste Management work between M/s Radiant Skills & Environment Solutions and Tezpur Municipal Board. | Ms. Rita Sharma Baruah, For Radiant Skills & Environment Solutions, SWM plant, Morabharali, Tezpur, Sonitpur, Assam - 784001 |

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| 4 | 04.11.2023 (by E-mail) | ऐश डाइक लैगून नं. 01, में कांटी, एन.टी.पी.सी. के द्वारा गलत हलफनामा दाखिल करना एवं राख (छाई) निस्तारण हेतु एन.जी.टी. के आदेश का उलंघन कर ऐश राख (छाई) किसानों की जमीन में गिराने एवं उठाने के जारी भ्रष्टाचार पदाधिकारियों के संबंध में। | श्री मनोज कुमार ग्राम-मधुबन पोस्ट- कलवारी थाना- कांटी, मुजफ्फरपुर, बिहार |
| 5 | 04.11.2023 (by E-mail) | रोहतास जिला अंतर्गत नासरीगंज स्थित अमियावर में श्री अनिल कुमार, जिला खनन पदाधिकारी, रोहतास एवं श्री अमित कुमार, अंचलाधिकारी, नासरीगंज, रोहतास के मिलीभगत से बालू खनन हेतु अवैध तरीके से सार्वजनिक स्थान, मंदिर के सटे एवं जल स्रोत (पैन) के स्वरूप को नष्ट करते हुए रास्ता बनाने के संबंध में। | श्री विपिन कुमार (पत्रकार), फैजलगंज कालोनी, सासाराम, रोहतास बिहार (अखिल बिहार भ्रष्टाचार निरोधक समिति के बैनर तले) |
| 6 | 06.11.2023 (by E-mail) | रोहतास जिला अंतर्गत नासरीगंज स्थित अमियावर में श्री अनिल कुमार, जिला खनन पदाधिकारी, रोहतास एवं श्री अमित कुमार, अंचलाधिकारी, नासरीगंज, रोहतास के मिलीभगत से बालू खनन हेतु अवैध तरीके से सार्वजनिक स्थान, मंदिर के सटे एवं जल स्रोत (पैन) के स्वरूप को नष्ट करते हुए रास्ता बनाने के संबंध में। | श्री रंजन सिंह (पत्रकार) रोहतास पिता- रबिन्द्र कुमार सिंह ग्राम- पौवरा, पोस्ट- कुसुम्हरा, थाना सूर्यपुरा, रोहतास बिहार |
| 7 | 06.11.2023 (by E-mail) | दलमा Eco Sensitive Zone (ESZ) , झारखंड तथा सरायकेला खरसावां जिला, झारखंड आदित्यपुर स्थित खरकाई नदी के किनारे निर्मित भवनों की सूची का प्रेषण, कृप्या जाँच कर कारवाई सुनिश्चित करने की कृपा करें। | श्री सुरेन्द्र कुमार महतो एक प्रबुद्ध एवम वरिष्ठ नागरिक आदित्यपुर (सरायकेला खरसावां) झारखंड 831013 |
| 8 | 13.11.2023 (by post) | The cutting down of trees at Govt. Colony just adjacent to the Shishu Udyan of Santoshpur. The Chairman of Maheshtala Municipality is trying to change the current character of this Shishu Udyan and destroy the greenery by cutting down the trees in the area. | Sh. Biswanath Das, Secretary, Santoshpur Refugee Development Association, Govt Colony, Mahestala, South 24 Parganas, Kolkata- 700142 |
| 9 | 15.11.2023 (by E-mail) | Regarding issue Rejuvenation Development of jagannath Sagar, Jeypore, Dist- Koraput in the State of Odisha as per the order of NGT-New Delhi in OA No. 148/2019. | Sh. Basant Patra, (Social worker) R/o - Purnagarh, Near Ghotgudi Temple, At- P.R. Peta, PO- Jeypore, Dist- Koraput, Odisha - 764003 |
| 10 | 20.11.202, 07.11.2023 (by E-mail) | Destroying & Cutting of fruitful Mango trees. The applicant had given an orchard to one Mr. Ritesh Kumar to look after the well growth of their fruitful Mango trees in but after sometimes, he had started cutting the fruitful mango trees. In this regard, the applicant has requested for urgent intervention & fair Investigation & appropriate action on it. | Rohan Mishra Vill.-Rampur Dih Block-Sahkund Post off-Dariyapur Thana-Sajour Dist- Bhagalpur, Bihar - 812006. |

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| 11 | 22.11.2023 (by E-mail) | Issuance of Notice under relevant sections of WB Panchayat Act or other Acts as applicable regarding unmanaged private land, the breeding sites of dengue and termite at 10 Kshudiram Bose Road, Nabagram, Hooghly- 712246 (House owner/residents-Mr. Chinmay Sarkar and Mrs. Arpita Sarkar) | Sukanta Mazumdar & Rajat Majumdar R/o- 13 Kshudiram Bose Road, Nabagram, P.S. Uttarpara, Hooghly - 712246 |
| 12 | 25.11.2023 (by E-mail and post) | Urgent: Complaint Regarding Blocked Nullah and Health Hazards in Watgunge / Nitya Ghosh Street & Munshigunge Road Area of Kolkata Municipal Corporation (Ward No.75, Borough IX, KMC) causing severe discomfort to local residents. | Santosh Kumar Yadav 2/6 D, Nitya Ghosh Street, Kolkata - 700 023, West Bengal PS - Watgunge |
| 13 | 26.11.202, 23.11.2023 (by E-mail) | Request to halt the upcoming non-forest program named "Astaranga Belabhumi Mahotsav Pir Jahania" on 27 & 28 November, 2023 within wildlife protected area Astaranga forest and guarantee adherence to the decision of the Hon'ble NGT New Delhi in the case of Rajendra Tiwari versus Union of India & Others. | Dr. Laxmidhar Biswal, Ph.D. in Engineering R/o Vill: Olihan; PO: Alasahi, PS: Astaranga, Dist: Puri, Odisha- 752109 Email: laxmidhar.cvrce@gmail.com |
| 14 | 27.11.2023 (by E-mail) | To take necessary action against conversion of jalasay to gharabari. | From: debasisamisral00@gmail.com |
| 15 | 28.11.2023, 22.11.2023, 02.11.2023, 28.10.2023 (by E-mail) | Violation of pollution related acts and its provision which ultimately harms health of workers by various industries in and around Surat. Dirtiness, illegal disposal of solid, gas, air, liquid, water waste without proper processing. Opponent release waste untreated hazardous chemical water in open drain. (Forwarded to NGT, WZB, Pune & NGT PB, New Delhi) | Mr. Padmacharan Raval, working for workers welfare, R/o A.K. Road, Surat-395 006. |
| 16 | 28.12.2023 (by post) | Please protect/save the about 150 years old historical heritage building, quarters and big old trees and save the environment inside the Latbagan, Barrackpore, WB. | Residential of heritage quarters Latbagan, Barrackpore, WB. |
| 17 | 02.12.2023 (by E-mail) | दिल्ली एनसीआर में जो प्रदूषण का विश्व रिकॉर्ड जो टूट रहा है। (Forwarded to NGT PB, New Delhi) | From: elitepropsquare@gmail.com |
| 18 | 06.12.2023 (by E-mail) | Sand-mafia Tahsildar alliance ruining Jambhira river & tributaries; environment, public civil structures, flood-prone villages & forests endangered, power-corrupt tahsildar infringing govt. rules, EMGSM-2020, SSMG-2020 & disregarding Hon'ble NGT's directions faking the surveys, documentations, mining plans etc. to lease restricted zones as sand quarries. | Sh. Satya prakash Pattnayak & others |

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| 19 | 06.12.2023 (by E-mail) | Cutting of Trees on Dum Dum Road on 04.12.23 which were fully grown up and situated 100 mtrs from Ghugudanga Police outpost and 1000-1200 mtrs from SDDM.(in front of club town estate) is required to stop the activities of cutting trees. | Sh. Jayanta Chatterjee Email: jayantaubi@gmail.com |
| 20 | 06.12.202, 03.12.202, 23.11.202, 11.11.202. 03.11.2023 (by e-mail) | Regarding erection of Airtel Mobile Tower nearby the house of the applicant without NOC and following TRAI rules. | Pranab Kundu S/o Panchu Gopal Kundu r/o 19/1, Tentultala, Purbanchal, PO- R. Gopelpur P.S. - Narayanpur, WB |
| 21 | Nil (by post) | Taking steps against the unlawful way of sand lifting & transportation causing hardship to the local villagers of Sansar, Check Post, Bankura, WB | Sh. Kashinath Ghosh, R/o - Sansar, Check Post, Bankura, WB |

Raja Chatterjee
(Raja Chatterjee)

Registrar

REGISTRAR
NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH KOLKATA

Copy:

1. Website of NGT
2. Notice Board of NGT